

F.No.36(19)/2015-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
Dated: 20th July, 2015

ORDER

In supersession of all earlier orders relating to different categories of Counsels for High Court of Rajasthan at Jodhpur and its Bench at Jaipur and CAT Benches at Jodhpur and Jaipur, the President is pleased to engage the following Advocates for conducting the Central Government Litigation before the High Court of Rajasthan at Jodhpur and its Bench at Jaipur and CAT Benches at Jodhpur and Jaipur, with immediate effect for a period of **three years** or until further orders, whichever is earlier:-

HIGH COURT OF RAJASTHAN, JODHPUR

SENIOR PANEL COUNSEL

Sl. No.	Name	Enrolment No.	Mobile No.
1.	Mr. Rav ^g Bhansali	R/475/1994	09414132331
2.	Mr. Bhanu Pratap Bohara	R/187/1988	09414236693

CENTRAL GOVERNMENT COUNSEL

Sl. No.	Name	Enrolment No.	Mobile No.
1.	Mr. Vipul Singhvi	R/1737/2008	09672986558
2.	Mr. Sunil Mehta	R/317/1987	09829024156
3.	Mr. Hem Raj Soni	R/124/1985	09314541588
4.	Mr. Mukesh Rajpurohit	R/838/1999	09414129219
5.	Mr. Tirupti Chandra Sharma	R/255/2003	09413516705
6.	Mr. Dilip Kanwadia	R/509/2006	09414476568
7.	Mr. Sunil Joshi	R/444/1993	09829025926
8.	Ms. Pintu Pareek	R/605/2003	09950090049

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HIGH COURT OF RAJASTHAN, JAIPUR BENCH

SENIOR PANEL COUNSEL

Sl. No.	Name	Enrolment No.	Mobile No.
1.	Mr. Manindra Kumar Kaushik	R/232/1983	09414070391
2.	Mr. Rajendra Prashad Sharma	R/221/1981	07597344097
3.	Mr. Harshyardhan Nandwana	R/441/1993	09414065009
4.	Mr. Anand Sharma	R/179/1995	09829066540
5.	Mr. Rajneesh Gupta	R/1808/1999	09414042478

CENTRAL GOVERNMENT COUNSEL

Sl. No.	Name	Enrolment No.	Mobile No.
1.	Mr. Mukesh Kumar Meena	R/1388/2002	09414050808
2.	Mr. Gaurav Jain	R-686-A/1994	09828016558
3.	Ms. Sneha Singh	R-668/2012	09929771070
4.	Ms. Manjeet Kaur	R/815/1999	09829239303
5.	Mr. Manoj Joshi	R/157/1994	08952954355
6.	Mr. Shruti Pareek	R/226/1998	041-2811125
7.	Mr. Jenendra Jain	R/320/1987	09414045213
8.	Mr. Pawan Pareek	R/1051/1994	09829102962
9.	Mr. Amit Jindal	R/1640/2003	09828136639
10.	Mr. Fateh Ram Meena	R/804/2007	09828167632
11.	Mr. Ravi Chirania	R/2001/2001	09414310822
12.	Mr. Amit Tanwani	R/2068/2008	09928355555
13.	Mr. Ashish Kumar	R/3548/2006	09680636363
14.	Mr. Shiv Lal Meena	R/143/1999	09414255908
15.	Mrs. Jyoti Tanwar Rathor	R/2231/2006	09828116006
16.	Mrs. Nidhi Khandelwal	R/3505/2005	09887298872
17.	Mr. Ravindra Mohan Singh Panwar	R/450/1997	09828225908
18.	Mr. Sanjay Mishra	R/1165/1997	09413332201
19.	Mr. Rakshpal Kuldeep	R16702/93/817/1993	09414050650

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CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH

SENIOR CENTRAL GOVERNMENT STANDING COUNSEL

Sl. No.	Name	Enrolment No.	Mobile No.
1.	Mr. Kishan Singh Yadav	R/864/1997	09829026978

**ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL,
JODHPUR**

Sl. No.	Name	Enrolment No.	Mobile No.
1.	Mr. Rameshwar Dave		09414294090
2.	Mr. Nimesh Suthar	R/1643/2005	09828769947
3.	Babulal Vishnoi	R/813/1993	094142272557

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

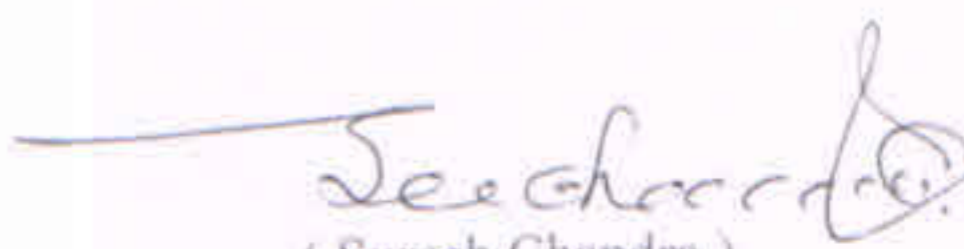
SENIOR CENTRAL GOVERNMENT STANDING COUNSEL

Sl. No.	Name	Enrolment No.	Mobile No.
1.	Mr. Rajendra Vaish	R/30/1995	09414066099

**ADDITIONAL CENTRAL GOVERNMENT STANDING
COUNSEL, JAIPUR**

Sl. No.	Name	Enrolment No.	Mobile No.
1.	Mr. Sumer Singh	R/2094/2002	09829030962
2.	Mr. Neeraj Batra	R/539/1993	09414044477
3.	Mr. Shailendra Shrivastava	R/737/1999	09414066099
4.	Mr. Naresh Goyal	R/401/1980	09414072738
5.	Mr. Arun Sharma	R/156/1999	09414052398
6.	Mr. Vijay Dutt Sharma	R/1750/2000	09828026981
7.	Mr. Pankaj Bhatnagar	R/298/1985	09828043782
8.	Mr. Kinsuk Jain	R/1433/2006	09828339631

2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(1)/1999-Judl. dated 24th September, 1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.
3. Hindi version of this order will follow.


(Suresh Chandra)
Joint Secretary & Legal Adviser



To

All above mentioned Panel Counsel.

Copy to:

1. Shri Rajdeepak Rastogi, Additional Solicitor General, Chamber No. 8, Old High Court Building, High Court of Rajasthan, Jaipur..
2. Shri Basant Sing Chhaba, Assistant Solicitor General, "GAODHAMO", A-95, Jyoti Path, Behind Civil Lines Metro Station, Civil Lines, Jaipur-302006 (M)-09414312712
3. Shri Anil Kumar Rajvanshy, Assistant Solicitor General, House No.Z/6,B-2 Road, Patota, Jodhpur-342006 Tel.0291-2545487 (M)-09828443583
4. All the former Counsels of different categories of the High Court of Jodhpur and its Bench at Jaipur are requested to handover all the pending cases to the Additional Solicitor General/to the new Counsel, Jaipur Bench on the instructions of Additional Solicitor General.
5. All the former counsels of different categories, CAT, Jodhpur and Jaipur Benches is requested to handover all the pending cases to respective Senior Central Government Standing Counsel
6. The Registrar, High Court of Rajasthan, Jodhpur.
7. The Registrar, High Court of Rajasthan, Jaipur.
8. The Registrar, Central Administrative Tribunal, Jodhpur and Jaipur
9. The Accountant General, Rajasthan, Jaipur.
10. Senior Central Government Standing Counsels, CAT, Jodhpur and Jaipur are requested to provide the Bank Details and PAN to the Cash Section through FAX No.23387752 or e-mail ddo-la@nic.in.
11. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
12. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
13. Hindi Unit for Hindi version of this order.
14. Guard File/Judicial Section with 10 spare copies.


(B.S. Sharma)
Superintendent (L)